Declaration of Assets and Liabilities

Year 2022-2023

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I, Pritam Kumar son of Basudeo Singh aged 44 Years (approx), belonging to Bihar Legislative Assembly, service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI. No. | | Self | Spouse name (s) (Kanchan Kumari) | Dependant-1 (Samiksha Anand) | Dependant-2 (Srijan Anand) | Dependant-3 |
|------------|--|---|---|---------------------------------|-------------------------------|-------------|
| (i) | Cash | Rs. 15,000/- | Rs. 8,000/- | × | × | × |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | (approx) | Rs.5,500/- (approx) in Canara Bank, Mithapur | × | x | × |
| (iii) | Bonds, Debentures and shares in Companies | × | × | × | × | × |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC-12,000/-Yearly P.P.F -6,000/- Yearly in S.B.I | × | × | × | × |
| (v) | Motor Vehicles (details of make, etc.) | Motor Cycle HONDA SHINE | × | × | × | × |
| (vi) | Jewellery (give details of weight and value) | 10 gm. gold jewellary (approx) | 30 gm. gold jewellary (approx) SILVER- 250 GM | × | × | × |
| ` | Other assets, such as values of claims / interests | × | × | × | × | × |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|--|--|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 2.484 Dismil Mauza- Nathnagar Dist-Bhagalpur | × | × | × | × |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | x | × | × |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (v) | Other (such as interest in property) | share in Ancestral property (Till date share is not defined) | × | × | × | × |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|--|---|-----------------------------|
| (a) | (i) Loans from Banks | × | × |
| | (ii) Loans from financial institutions | × | × |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | × | × |
| | (b) dues to departments dealing with supply of water | × | . × |
| | (c) dues to departments dealing with supply of electricity | × | × |

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| | (d) dues to departments dealing with telephones | × | × |
|-----|---|---|---|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | × | × |
| | (f) Other dues, if any | × | × |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment year-2022-2023 PAN-BXAPK9735J | × |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | × | × |
| | (iii) Sales Tax [Only in case of proprietary business] | × | × |
| | (iv) Property Tax | × | × |

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1144 Gender M (M/F)Date of Birth (DD/MM/YYYY) 1 9 Class/Group (A/B/C)C Cadre BIHAR LEGISLATIVE ASSEMBLY, PATNA (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .

Name of Employee: PRITAM KUMAR

Place: Patna

Designation:Office Attendant

Date: 10 /02/2023

Department: Bihar Legislative Assembly, patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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